

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 105 of 2012

Dated : 6th July, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Power Company Ltd.

....Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

....Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur,
Mr. Vishal Anand

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,
Ms. Richa Bharadwaja

ORDER

Admit. Mr. Buddy A. Ranganadhan, the learned counsel takes notice on behalf of the Commission-Respondent No.1. Issue public notice.

Post the matter on **08.08.2012.**

**(Rakesh Nath)
Technical Member
ts/sm**

**(Justice M. Karpaga Vinayagam)
Chairperson**